

THE HIGH COURT OF KERALA

APPLICATION FORM FOR SELECTION OF MUNSIF-MAGISTRATE IN THE KERALA JUDICIAL SERVICE

(N.C.A. VACANCIES FOR LATIN CATHOLIC)

FOR OFFICE USE ONLY

Application No. :

JOINT REGISTRAR

(Office Seal)

(To be filled in by the candidate)

Demand Draft No. :

Dated :

Name of Bank :

Amount of fee :

Affix your
recent passport size
photograph
here

(Signature, name, designation and
office seal of the identifying Officer)

| | | |
|----|--|--|
| 1. | Name of the candidate <i>(in block letters)</i> . | |
| 2. | Expansion of initials, if any, in the order in which they are given. | |
| 3. | Address to which communications are to be sent, with telephone number. | |
| 4. | Permanent address | |

| | | |
|----|--|-------------------------------------|
| 5. | (a) Date of birth as given in the School record (Produce copy of the relevant page of the record attested by a Gazetted Officer). | In figures: In words: |
| | (b) Age as on 01-01-2009 | years months days |

6. Qualifications, with class, division, grade or distinction, if any, secured (*commencing from graduation*) (*Attach copies of the degrees / certificates attested by a Gazetted Officer*).

| Degree | Year of Passing | Main subjects | Class / Division with percentage of marks | Name of University |
|--------|-----------------|---------------|---|--------------------|
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|-----|---|--|
| 7. | State how you are eligible to apply for the post of Munsiff-Magistrate. | |
| 8. | (a) Sex | |
| | (b) Marital status | |
| | (c) If married, name and address of spouse and his / her occupation. | |
| 9. | (a) Are you entitled to the benefit of reservation for appointment in favour of the non-creamy layer of Latin Catholic community? | |
| | (b) If so, attach copy of recently issued non-creamy layer certificate attested by a Gazetted Officer. | |
| 10. | (a) Place of birth | |
| | (i) Village | |
| | (ii) Taluk | |
| | (iii) District | |
| | (iv) State | |

| | | |
|-----|--|--|
| 11. | (a) What is your mother tongue? | |
| | (b) What are the languages which you can fluently read, write and speak. | |
| 12. | Name and address of your parents and their occupation. | |
| 13. | (a) Are you a citizen of India | |
| | (b) By birth or domicile | |
| 14. | (a) Have you got enrolled as an advocate | |
| | (b) Place of enrollment | |
| | (c) Date of enrollment | |
| | (d) Are you practising as an Advocate on the date of application | |
| | (e) From which date are you practising as an Advocate | |
| | (f) Total period of practice | |
| 15. | Particulars of research work undertaken or teaching experience, articles or books written or published, if any. | |
| 16. | Have you got any opportunity to render legal aid? If so, give brief particulars. | |
| 17. | Have you specialized in any particular branch of law? If so, give brief particulars. | |
| 18. | State whether you know Computer Application. If yes, furnish details. | |
| 19. | Have you been employed on a regular or temporary basis under Central or State Government or any Quasi-Government Institution or any Government owned company or Corporation or local self-Government Institution? (If the answer is 'Yes' give particulars of such employment in the form prescribed). | |

| | | |
|-----|--|--|
| 20. | (a) Have you been debarred from recruitment in Public Services? | |
| | (b) Have you been dismissed from service of Central or any State Government or from any Quasi-Government Institution or by Government owned Company or Corporation or any local self-Government Institution? | |
| | (c) Was any penalty other than what is mentioned above imposed on you during your service. | |
| | (d) Have you been prosecuted or convicted for any criminal offence? Or is any criminal case pending against you? If answer to any one of the above is 'Yes' give particulars including the number of the case and name of the court. | |
| | (e) Were you subjected to any proceedings for professional misconduct by the Bar Council and if so, the outcome of the same? | |
| | (f) Is any disciplinary proceeding initiated or contemplated against you? If so, give particulars. | |
| | (g) Were you a candidate for the selection of Munsiff-Magistrate earlier? If 'Yes' give particulars. | |
| 21. | What are your extra curricular activities? | |
| 22. | Any other relevant information you desire to furnish. | |
| 23. | Name and address of three respectable persons who can testify about your character, conduct and reputation. | |
| 24. | Particulars of documents enclosed with the application: | |
| | (a) To prove qualification | |
| | (b) To prove date of birth | |
| | (c) To prove community | |
| | (d) To prove practice at the Bar | |
| | (f) Other documents, if any (<i>specify</i>) | |

DECLARATION

I hereby declare that the details furnished above are correct and complete to the best of my knowledge and belief, that I possess sound health and active habits, that I am free from any bodily defect or infirmity which would render me unfit to work as a Munsiff-Magistrate in the Kerala Judicial Service, that I am not aware of any other circumstance which may impair my fitness for employment under the Government, that my character and antecedents are such that they will not disqualify me from Government service, that I do not have more than one wife living / that I am not married to a person who has a wife living (*score out what is inapplicable*), that I have read and understood the terms and conditions stipulated in the Notification in response to which the application has been submitted, that I shall abide by the relevant rules and other conditions of recruitment laid down from time to time and that the copies of documents sent along with the application are true copies of the originals kept in my custody.

Place :

Date :

Signature of the candidate

FORM – A*

CERTIFICATE SHOWING EXPERIENCE AT THE BAR, CHARACTER AND CONDUCT

Certified that Shri / Smt.
has been actually practising as an Advocate in this Court since and that
his / her character and conduct are / were

Station :

Date :

Signature, Name and Designation of the
Presiding Officer.

(Office seal)

FORM – B*

CERTIFICATE OF CHARACTER AND CONDUCT

Certified that Shri / Smt is personally known to me for the last years and that his / her character and conduct are

Station :

Date :

Signature, Name and Designation of the
Presiding Officer.

(Office seal)

FORM – C

THE HIGH COURT OF KERALA

KERALA JUDICIAL SERVICE EXAMINATION–2009

ADMISSION TICKET

(For Preliminary Examination)

.....
(To be filled in by the Candidate)

Name and address of the Candidate
(In block letters)

Affix your recent
passport size
photograph here

(Signature, name, designation and office
seal of the identifying Gazetted Officer)

.....
(FOR OFFICE USE ONLY)

Register number :

Centre of examination :

Date and time of examination :

Place : Ernakulam

Date :

Secretary,
Judicial Service Examination Committee.

.....
Name and signature of the Candidate :
(to be signed before the Invigilator)